

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Weekly Hearing Schedule for the month of April, 2014 (19.1.2015 to 23.1.2015)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
20.1.2015 Tuesday At 10.30 A.M. Transmission Tariffs	1.	08/MP/2015	KWPCL	Petition Under Regulation 3 (12) of the CERC (Terms and Condition of Tariff) Regulation,2099 for seeking confirmation of COD on 31.3.2014 or alternatively under Regulation 8(7) of the CERC (Grant of Connectivity, Long Term and Medium Term Open Access in Inter-State Transmission and Related Matters) Regulations,2009 & its amendments for allowing injection of infirm power from 1x600 MW Unit-1 for a further period up to June,2015.
	2.	33/MP/2014 along with I.A. No.62/2014	TPDDL	Dispute arising as a result of non furnishing of details by NTPC and DVC in terms of Regulation 21 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff Regulations, 2009.
	3.	TT/450/2014	PGCIL	Determination of Transmission tariff for Assets under "Transmission System for Phase I Generation Projects in Jharkhand and West Bengal Part A2"
	4.	TT/497/2014	PGCIL	Approval under Regulation-86 for transmission tariff for assets under Provision of Spare Transformers and Reactor in North-Eastern Region from Actual DOCO to 31.03.2014.
	5.	TT/477/2014	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of tariff) Regulations, 2014 for determination of Transmission Tariff from DOCO to 31.03.2019 for 80 MVAR Bus Reactor at Kotputli S/s under "Northern Region System Strengthening Scheme XV" in Northern Region.
	6.	TT/476/2014	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of tariff) Regulations, 2014 for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset 1: 400 kV Transmission Line for reconfiguration of Biharsharif Ckt III&IV from its present position to Stage II side of Kahalgaon Switchyard of NTPC, Asset II:400kV Transmission Line for swapping of Purnea bays (1&2) with Sasaram bays (#3&4) and Kahalgaon#1 bays with Sasaram #1 bay at Biharsharif Substation and Asset III: Splitting arrangements with Tie Line breaker for 400 kV Biharsharif substation under Split Bus arrangement for various substation in Eastern Region.
	7.	TT/475/2014	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of tariff) Regulations, 2014 for determination of Transmission Tariff from anticipated DOCOs to 31.03.2019 for Asset 1: 01 No. 1X500 MVA ICT at 400/220 KV Subhasgram S/S along with the associated bays and 02 Nos. of 220 kV equipped line bays at 400 kV Subhasgram S/S: Asset II: 125 MVAR Bus Reactor-I Muzaffarpur Substation alongwith bays: Asset III:125 MVAR Bus Reactor II replacing existing 63 MVAR Bus Reactor at Muzaffarpur alongwith bays under Transmission

	8.	TT/498/2014	PGCIL	System for "Eastern Region Strengthening Scheme-VIII" In Eastern Region. Approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2014 for determination of Transmission Tariff from DOCO to 31.3.2019 for 125 MVAR 400 kV Bus Reactor alongwith associated bay at Biharsharif Substation under "Augmentation of Transformation Capacity and Reactive Compensation in Eastern Region".
	9.	TT/540/2014	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 9.292 KMs of Fibre Optic Communication system (General Sector) and 392.393 Km of Fibre Optic Communication system (State Sector) (DOCO-01.04.2014) in lieu of existing Unified Load Dispatch and Communication (ULDC) Microwave links in NER.
	10.	TT/530/2014	PGCIL	Petition for transmission tariff from DOCO to 31.03.2019 for Asset: 220 KV D/C Rangpo-New Melli Line and associated bays at Rangpo and New Melli; along with one no 220 KV Bus Coupler Bay each at Rangpo and New Melli; Asset II: 1 no 31.5 MVAR Bus Reactor (ist) at New Melli and associated bay; Asset III: 1 no 31.5 MVAR Bus Reactor (2nd) at New Melli and associated bay; Asset IV: 63MVAR Line Reactor of Ckt-I of 400KV D/C Patna-Kishenganj line at Patna Sub-station as Bus reactor: Asset V: 63MVAR Line Reactor of Ckt-II of 400KV D/C Patna-Kishenganj line at Patna Substation as Bus reactor under Transmission System for Transfer of Power from Generation Projects in Sikkim to NR/WR part-B in ER.
	11.	TT/531/2014	PGCIL	Approval under Regulation-86 of CERC (conduct of Business) Regulations'1999, CERC (Terms and Conditions of Tariff) Regulations'2009 and CERC (Terms and Conditions of Tariff) 2014 for determination of Transmission Tariff of shifting of 50 MVAR Line Reactor from Rengali to Baripada end under Transmission System Associated with Teesta (Stage-V) HEP in Eastern Region for 2009-2014 and 2014-2019.
22.1.2015 Thursday At 10.30 A.M.	1.	74/MP/2014	BPSL	Petition under Section 79 (1) (f) of the Electricity Act, 2003 read with regulation 32 of the CERC (grant of connectivity, long term access and medium term open access in inter-state transmission and related matters) Regulations, 2009.
	2.	10/SM/2014	Suo-Motu	Non-compliance of the Regulation 8 (6) Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges) Regulations, 2010.
	3.	441/RC/2014	MPL	Regulatory Compliance Application for Change of Category -II Trading License to Category -I for Interstate Trading of Power.

(T. D. PANT)
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16.01.2015

